

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 99 of 2020

IN THE MATTER OF:

Urmila Ray & Anr.

...Appellants

Versus

Seth Chemical Works Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. Shwetaank Nigam, Mr. Anirban Ray,
Mr. Satadeep Bhattacharya, Mr. Jayant Mehta and
Mr. Ashish Choudhary, Advocates.**

**For Respondent: Mr. Ratnako Banerji, Sr. Advocate with
Mr. Rahul Malhotra, Advocate for R-1 to R-3.
Mr. Shaunak Mitra, Mrs. Anamika Pandey and
Mrs. Amrita Pandey, Advocates for R-4 to R-5.**

ORDER
(Virtual Mode)

18.09.2020 Heard the Learned Counsel for the Parties at length.

Judgment Reserved.

Meanwhile, the implementation of the Resolution dated 20th January, 2020 shall remain stay till passing of the Judgment.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Balvinder Singh)
Member (Technical)

(V.P. Singh)
Member (Technical)